

from the Government of Maharashtra, naxalites are taking advantage of thick jungles, backward economic and social conditions of adivasis and lack of communication facilities in Gadchiroli district of the State. Following steps have been taken by the State Government to check naxalite activities :

- (a) State Reserve Police Force party deployed at various places of Gadchiroli district.
- (b) New Police Station and out-post created in the area.
- (c) Patrolling by police parties by jeeps was intensified.
- (d) A number of VHF sets have been installed in affected area.
- (e) Inter state meetings of senior Police Officers from Andhra Pradesh, Madhya Pradesh and Orissa were held to discuss the problem.
- (f) Local persons of affected areas knowing Telugu, Gandia, Madia languages have been recruited as police constables.
- (g) Photographs of absconding naxalite were given to concerned officers for maintaining watch; and
- (h) Interstate liaison with bordering states is maintained by sending monthly/fortnightly review of extremist activities.

Public Sector Enterprise for Helicopters

571. SHRI PIYUS TIRAKY : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government are proposing to float a public sector enterprise to acquire and maintain a fleet of helicopters for operation within the country;

(b) if so, the details of the plan;

(c) the details of the countries and helicopter manufacturing companies from where helicopters will be purchased for the purpose; and

(d) what will be the total number of helicopters in the fleet ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) :

(a) It is proposed to set up a Helicopter Corporation, with the primary objective of providing air transport support to the petroleum sector including exploration and inspection of pipelines in difficult terrains. The other objectives, inter alia, are operations in hilly terrains, tourist charters passenger transport from airports to central points in cities and relief operations during natural calamities. A committee was constituted by Government to formulate a detailed project report. The Committee has submitted its report on 15-3-1985.

(b) to (d). The plans in this behalf are yet to be formulated.

Excavation at Agroha, Haryana

572. SHRI R.P. DAS : Will the Minister of CULTURE be pleased to State :

(a) whether Haryana Archaeology and Museums Department has restarted the excavation at Agroha; and

(b) if so, in view of its antiquity and past glory, why the Archaeological Survey of India has not come forward with a helping hand to the State to explore further this historical site with its expertise and resources ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PERSONNEL AND ADMINISTRATIVE REFORMS AND CULTURE (SHRI K. P. SINGH DEO) :

(a) Yes, Sir.

(b) The State Departments of Archaeology function outside the administrative control of the Archaeological Survey of India. In case, any specific request for assistance is received, it is favourably considered. No such request has been received from the State Department of Archaeology, Haryana.

Recommendations Made by Seminar Organised by CSMCRI, Bhavnagar

574. SHRI MANIK REDDY : Will the PRIME MINISTER be pleased to state :

(a) whether a Seminar was organised

by Central Salt and Marine Chemicals Research Institute, Bhavnagar (CSIR Lab.) recently;

(b) if so, details of recommendations made and steps taken for implementation thereof; and

(c) details of participants and total expenditure incurred, including TA/DA etc. ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) A National Conference on Water Desalination was organised by Central Salt and Marine Chemicals Research Institute (CS and MCRI), Bhavnagar from 10th to 13th February, 1984.

(b) A Statement is attached.

(c) (i) 93 External delegates and 48 Scientists of the Institute participated in the Conference.

(ii) The details of expenditure are as under :—

(1) Inauguration :	5,836.50
(2) Distribution of Conference Material to participants :	55,557.55
(3) Transport :	6,385.22
(4) TA/DA :	2,826.80
(5) Secretarial :	1,640.20
(6) Advertisement :	2,300.00
(7) Lunches/Dinner/Refreshment :	36,306.40
(8) Miscellaneous :	3,172.33
	1,14,025.00

Statement

A. Recommendations made in the Conference :—

(1) There is a necessity of establishing

immediately demonstration plants in the four affected States of Gujarat, Rajasthan, Tamil Nadu, Andhra Pradesh with a view to obtaining field data on the techno-economic performance and social acceptability.

(ii) Based on the experience of these plants more number of demonstration plants in several States may be installed in the ensuing financial year.

(iii) It is also necessary to install large capacity desalination plants based on indigeneous technology to cater to the needs of bigger villages, urban conglomeration and industrial complexes during VIIth Plan period.

(iv) (a) For the successful implementation of the above programme it is absolutely necessary to embark upon the training programme for various category personnel to be conducted at Central Salt and Marine Chemicals Research Institute, Bhavnagar, in the first instance.

(b) Periodical Workshops are to be held in selected fields related to water desalination.

(v) Industry should come forward and Government should give encouragement in terms of some concessions to the industry manufacturing water desalination plants for potable purposes based on indigeneous technologies.

(vi) The Conference recognises the need for more R and D efforts in this field and recommends that the necessary financial support may be extended during the VIIth Plan period by the Central as well as the State Governments.

B. Follow-up action taken by Central Salt and Marine Chemicals Research Institute, Bhavnagar.

(1) The Institute has undertaken setting up two Reverse Osmosis and two Electrolysis plant for desalination of brackish/saline water available at

source in Andhra Pradesh, Tamil Nadu, Gujarat and Rajasthan States.

- (ii) The Reverse Osmosis plant of 30,000 litre per day capacity (product water) has been installed at village Melakodamalur, Paramkudi in Ramnad Circle of Tamilnadu and is in operation since 15th January, 1985.
- (iii) The other Reverse Osmosis plant is to be installed in village which is yet to be identified in Rajasthan.
- (iv) The Electrodialysis plant of 30,000 litre per day capacity are expected to be installed very soon at village Nochivayal at the outskirts of Ramnathapuram in Tamil Nadu and at village Adishar in Gujarat State.
- (v) It is also proposed to install two large scale Reverse Osmosis plants of 50,000 litre per day capacity in Andhra Pradesh and Tamilnadu. The Reverse Osmosis plant at village Puthagaram 25 Km from Madras is expected to be commissioned by 31st March, 1985.
- (vi) A short term Desalination Training programme was sponsored by the Ministry of Works and Housing was organised by the Central Salt and Marine Chemicals Research Institute, Bhavnagar from 21st January to 25th January, 1985 for the benefit of public Health and Environmental Engineers nominated by the State Government. 15 Engineers from Gujarat, Tamilnadu, Andhra Pradesh and Rajasthan participated in the above training programme. Certificates were awarded to Trainee Engineers.

"Long Range Effect of the Products of Multinational Companies on Environment."

575. SHRI N. DENNIS : Will the PRIME MINISTER be pleased to state :

(a) whether Government are aware that multinational companies holding big hand in the market sell their products without thinking about their long range

effect on environment and these pesticides are not only hazardous to human and other creatures but affect soil fertility and soil flora;

(b) whether Government feel that continous use of chemicals results in increased resistance to these chemicals by insects and weed plants resulting in a very delicate balance of nature; and

(c) if so, the steps Government have taken in this regard so that this work could be done at the proposed 'Pesticide Research and Development Centre' established by Government ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BIR SEN) : (a) The use of pesticides is regulated through Insecticide Act, 1968 and the rules framed thereunder. No pesticide whether of a multinational or national company, is registered for use in the country without scrutinizing its long-range toxic effects.

(b) Yes, Sir. When indiscriminately used, these chemicals can disturb the delicate balance in nature.

(c) Pest control authorities are advised to use these chemicals judiciously. Efforts are also being made in different scientific organisations like ICAR, CSIR, ICMR and some universities to study the effects of these chemicals as also to develop chemicals and approaches, which are ecologically safe. Pesticide Research and Development Centre which is being established by the Hindustan Insecticides Ltd., a Public undertaking, for development of technology for production and formulation of pesticides as well as their safe use.

Rural Development Programme for West Bengal

576. SHRI ZAINAL ABEDIN : Will the Minister of PLANNING pleased to state :

(a) whether the Government of West Bengal submitted any proposal to the Planning Commission for rural development in that State in 1985-86;

(b) if so, the salient features of the said proposal;